

**GOVERNMENT OF INDIA  
MINISTRY OF HOME AFFAIRS**

**LOK SABHA  
UNSTARRED QUESTION NO. 1919**

**TO BE ANSWERED ON THE 1<sup>ST</sup> AUGUST, 2023/ SRAVANA 10, 1945 (SAKA)**

**ONE NATION ONE UNIFORM**

**1919. SHRI PRATAPRAO JADHAV:  
SHRI SHRIRANG APPA BARNE:  
SHRI DHAIRYASHEEL SAMBHAJIRAO MANE:  
SHRI BIDYUT BARAN MAHATO:  
SHRI SANJAY SADASHIVRAO MANDLIK:  
SHRI SUDHEER GUPTA:**

**Will the Minister of HOME AFFAIRS be pleased to state:**

**(a) whether the Government proposes to introduce uniformity in the dress code of police and security forces in the country through the concept of 'One Nation One Uniform' and if so, the details thereof;**

**(b) whether the Government has studied the challenges being faced in this regard and has chalk out any roadmap for the same and if so, the details thereof;**

**(c) whether the Government has held any consultation with the State Governments in this regard;**

**(d) if so, the details thereof and the response of various State Governments in this regard;**

**(e) whether the Government also proposes to introduce 'uniform law and order policy' in the country and if so, the details thereof; and**

**(f) whether the Government also proposes to review and amend old laws and strengthened human intelligence for effective policing and if so, the details thereof and the steps taken in this direction?**

**ANSWER**

**MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS  
(SHRI NITYANAND RAI)**

**(a) to (b): During 'Chintan Shivir of Home Ministers of States' organised by Ministry of Home Affairs on 27-28<sup>th</sup> October, 2022, it was suggested to the**

**States to consider One Nation One Police Uniform to create a distinct identity of police and to ensure that citizens easily recognize police personnel across the country.**

**(c) to (d): “Police” is a State subject falling in List-II (State List) of the Seventh Schedule of the Constitution of India. The States/UTs have their own prescribed Police uniform with colour, respective emblem and badge, etc. The States/UTs have been requested to provide their comments/suggestions in this regard. The response of 24 States/UTs has been received so far. Further, a committee has been constituted in Bureau of Police Research & Development (BPR&D) with members of some States/UTs, representatives of some Textile Research Associations, Troop Comforts Ltd. and Bureau of Indian Standard (BIS), to consider and finalize the report on the subject “One Nation One Police Uniform”.**

**(e) to (f): “Police” is a State subject falling in List-II (State List) of the Seventh Schedule of the Constitution of India. Police Forces of the States work within the existing legal and institutional framework in the matter. It is primarily the responsibility of the State Governments/UT Administrations to make the police force efficient and capable and to maintain law & order, including investigation, registration and prosecution under the applicable laws rests with the respective State. Amendment to law is a continuous process.**

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